

File No. 10 (3) 2016/CSC/Enf/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 5th January, 2017


Order

Subject: Registration of FBOs using the platform of Common Service Centre Special Purpose Vehicle (CSC-SPV)- reg.

Reference this office order number 1(45)2011/Misc./FSSAI (Part-II) dated 1st June, 2016 and 17th August, 2016 and order number 12 (4)2016/Misc./Enf/FSSAI dated 3rd October, 2016 regarding utilisation of CSC-SPV platform for Registration of FBOs.

2. It has been decided that the time period for special promotion i.e. FSSAI funding the CSC service charge of Rs 30/- for Registration of FBOs has been further extended from **31st December, 2016 to 31st March, 2017**.

3. This issues with the approval of Competent Authority.


(Bimal Kumar Dubey) 9/1/17
Director (RCD)
Tel: 011-23237433

To:

- (i) Commissioners of Food Safety of all States/UTs
- (ii) All Central Licensing Authority

Copy to:

- (i) CITO- For necessary action and uploading on FSSAI website
- (ii) CSC SPV, Ministry of Communications & Information Technology,
Electronics Niketan, 3rd Floor, DIT, 6, CGO Complex, Lodhi Road, New
Delhi-110003